

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 178 OF 2016 & IA NO. 389 OF 2016
APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016
APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016
APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016
APPEAL NO. 183 OF 2016 & IA NO. 396 OF 2016
APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016
APPEAL NO. 185 OF 2016 & IA NO. 399 OF 2016
APPEAL NO. 186 OF 2016 & IA NO. 401 OF 2016

Dated: 6th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 178 OF 2016 & IA No. 389 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. H.S. Jaggi
Mr. Vivek Paul Oriel
Mr Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Buddy A. Ranganadhan,
Ms. Shikha Ohri and
Mr. S.R. Panday for R-1

APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. H.S. Jaggi
Mr. Vivek Paul Oriel

:2:

Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Buddy A. Ranganadhan,
Ms. Shikha Ohri and
Mr. S.R. Panday for R-1

Mr. M.G. Ramachandran,
Ms. Poorva Saigal and
Mr. Shubham Arya for R-2

APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. H.S. Jaggi
Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Buddy A. Ranganadhan,
Ms. Shikha Ohri and
Mr. S.R. Panday for R-1

APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. H.S. Jaggi
Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Buddy A. Ranganadhan,
Ms. Shikha Ohri and
Mr. S.R. Panday for R-1

APPEAL NO. 183 of 2016 & IA NO. 396 of 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. H.S. Jaggi
Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Buddy A. Ranganadhan,
Ms. Shikha Ohri and
Mr. S.R. Panday for R-1

APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. H.S. Jaggi
Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Buddy A. Ranganadhan,
Ms. Shikha Ohri and
Mr. S.R. Panday for R-1

Mr. M.G. Ramachandran,
Ms. Poorva Saigal and
Mr. Shubham Arya for R-2

APPEAL NO. 185 of 2016 & IA NO. 399 of 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

:4:

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. H.S. Jaggi
Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Buddy A. Ranganadhan,
Ms. Shikha Ohri and
Mr. S.R. Panday for R-1

APPEAL NO. 186 of 2016 & IA NO. 401 of 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. H.S. Jaggi
Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Buddy A. Ranganadhan,
Ms. Shikha Ohri and
Mr. S.R. Panday for R-1

ORDER

We have heard learned senior counsel for the appellant.

List the matter for further hearing on **07.02.2017.**

(I.J. Kapoor)
Technical Member
mk/ss

(Justice Ranjana P. Desai)
Chairperson